

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 334 OF 2020

Shivaji Ramchandra Patil

..... Petitioner

*V e r s u s*

State of Goa & Ors.

..... Respondents

Mr. Sarvadnya Patil and Mr. Sahil Deshpabhu, Advocates for the Petitioner.

Mr. D. Pangam, Advocate General with Mr. Deep Shirodkar, Additional Government Advocate for the Respondent nos. 1 and 2.

Coram :- M. S. SONAK &  
M. S. JAWALKAR, JJ.

Date : 23<sup>rd</sup> November, 2020

P.C.

1. Heard Mr. Patil, learned Counsel for the Petitioner.
2. Mr. Deep Shirodkar, learned Additional Government Advocate, waives service on behalf of respondent nos.1 and 2.
3. Issue notice to the respondent no.3, returnable on 07.12.2020.

4. In addition to the usual mode of service, private service is permitted.
5. In case any of the respondents wish to file any response to this petition, they may do so or before the returnable date.

M. S. JAWALKAR

M. S. SONAK, J.

arp/\*